MINUTES OF THE MEETING No. 39/14 dated 25.12.2013 (held on 1.1.2014) UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DGFT

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

2 Shri O.P. Sharma, Jt. Industrial Adviser, Deptt. of C&PC(Chem.Div), Shastri Bhavan, New Delhi

3. Shri A.K. Aggarwal, Addl.Industrial Adviser, Deptt. of C&PC(PC Division), Shastri Bhaan, New Delhi

4. Shri Jasbir Singh, Consultant, Deptt. of C&PC(Chem.Div), Shastri Bhavan, New Delhi

5. Shri J.P. Pathak, Asstt. Director, DC(MSME), Nirman Bhavan, New Delhi

6. Shri Daya Shankar, Dy.Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee first considered minutes of the NC Meeting No.37 /14

for confirmation and confirmed and adopted the same without any change.

Case No M-190 NC No.39/14 Dated 25.12.2013 (held on 1.1.2014)	M/s Servo Plastichem (P) Ltd, F.No.01/83/50/942/AM12/DES-IV RLA F.No.02/24/040/224 /AM12 Lic.No.0210174729 dated 29.02.2012

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their U.O.No.46011/6/2011-PC-II dated 26.11.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Plastic Master Batch (containing 78±1% Calcium Carbonate)	1 Kg	1. Calcium Carbonate	0.790 Kg
		2. Vistamaxx	0.145 Kg
		3. Polybuten (0800M / Mixed Nat)	0.065 Kg
		4. Antioxident (SONGNOX 11B PW / IRGANOX B225)	0.020 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Case No M-191 NC No.39/14 Dated 25.12.2013 (held on 1.1.2014)	M/s Industrial Filters and Fabrics (P) Ltd, F.No.01/83/50/557/AM13/DES-IV RLA F.No.56/24/040/00015/AM13 Lic.No.5610001000 dated 30.8.2012

The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/166/2013-TSW dated 29.11.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import sought to be imported Duty Free	Qty. recommended in metre
Filter Bags made from Woven Fibre Glass with PTFE Membrane laminated Size : Bag/DC/PTFE-7002/299 10430 Glass Bags	11000 Numbers	450 GSM Acid resistant woven fibre glass with PTFE membrane width 98 CM	Net + 3%

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 39/83-ALC1/2013 **MEETING DATE** : 25.12.2013

1	**Case No.:22/51/83-ALC1/2011**	Party Name:EVERPLUS PLASTICS PVT. LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM12/	RLA File :08/24/040/00205/AM12/	Lic.No/Date:0810107664 11.01.2012	Defer Date:22.01.2014

Decision : Comments awaited form C&PC, PC Division. Deferred for 22/1/2014.

2	**Case No.:53/47/83-ALC1/2011**	Party Name:GUJARAT NRE COKE LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00842/AM12/	RLA File :02/24/040/00175/AM12/	Lic.No/Date:0210172551 17.01.2012	Defer Date:22.01.2014

Decision : The Case defer for four weeks. The case is re-listed for 22.1.2014.

3	**Case No.:13/43/83-ALC1/2012**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00785/AM13/	RLA File :04/24/040/00199/AM13/	Lic.No/Date:0410141954 20.12.2012	Defer Date:22.01.2014

Decision : Comments awaited form C&PC, PC Division. Deferred for 22/1/2014.

4	**Case No.:14/43/83-ALC1/2012**	Party Name:INDIAN ADDITIVES LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00786/AM13/	RLA File :04/24/040/00195/AM13/	Lic.No/Date:0410141953 20.12.2012	Defer Date:22.01.2014

Decision : Comments awaited form C&PC, PC Division. Deferred for 22/1/2014.

5	**Case No.:59/47/83-ALC1/2012**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00893/AM13/	RLA File :05/23/040/00387/AM13/	Lic.No/Date:0510341407 20.12.2012	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda and deferred the case. Re-listed for 22.1.2014

6	**Case No.:50/47/83-ALC1/2012**	Party Name:BANKIM PLAST PVT LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00884/AM13/	RLA File :03/94/040/00803/AM13/	Lic.No/Date:0510717970 21.12.2012	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(PC Division). Re-listed for 22.1.2014.

7	**Case No.:38/47/83-ALC1/2012**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Rejected**
	HQ File :01/83/050/00872/AM13/	RLA File :34/24/040/00223/AM13/	Lic.No/Date:3410035729 26.12.2012	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 10/5/2013 issued by Deptt. of C&PC(PC Div) followed by reminder dated 29.10.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

8	**Case No.:4/51/83-ALC1/2012**	Party Name:TCPL PACKAGINGLIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00910/AM13/	RLA File :03/95/040/00797/AM13/	Lic.No/Date:0310719967 09.01.2013	Defer Date:22.01.2014

Decision : The Committee decided to write to the firm for hard copy. Re-listed for 22.1.2014.

9	**Case No.:26/52/83-ALC1/2012**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00945/AM13/	RLA File :03/95/040/00746/AM13/	Lic.No/Date:0510720272 10.01.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda and noted that TA, DIPP have sent again sent D/L to the firm reply of which is awaited. Reminder issued by TA, DIPP on 24.12.2013. Re-listed for 22.1.2014.

10	**Case No.:35/44/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Approved**
	HQ File :01/83/050/00834/AM13/	RLA File :17/24/040/00074/AM13/	Lic.No/Date:1710005212 24.01.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/75/2011-Ch.II dated 16.12.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product – 4320 (Polyethylene Glycol (20) Stearyl Ether)	1 Kg	Ethylene Oxide (Colourless clear liquid)	0.765 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

11	**Case No.:5/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00106/AM14/	RLA File :17/24/040/00075/AM13/	Lic.No/Date:1710005215 31.01.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued for had copy. The case is re-listed for 22.1.2014

12	**Case No.:6/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Approved**
	HQ File :01/83/050/00107/AM14/	RLA File :17/24/040/00077/AM13/	Lic.No/Date:1710005217 31.01.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/75/2011-Ch.II dated 24.12.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product-3510 (Alkyl Phenol Ethoxylate) (Colurless to pale yellow clear liquid)	1 Kg	1. Para Octyl Phenol (Appearance: Flakes) 2. Ethylene Oxide (Colourless clear liquid)	0.369 Kg 0.631 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

13	**Case No.:7/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Approved**
	HQ File :01/83/050/00108/AM14/	RLA File :17/24/040/00076/AM13/	Lic.No/Date:1710005216 31.01.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/69/2011-Ch.II dated 16.12.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product-1250 (Fatty Alcohol Ethoxylate) (Appearance: White Solid/Flakes)	1 Kg	1. Ethylene Oxide (Colourless clear liquid) 2. Ceto Stearyl Alcohol (Off White Flakes)	0.893 Kg 0.106 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

14	**Case No.:8/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Approved**
	HQ File :01/83/050/00109/AM14/	RLA File :17/24/040/00078/AM13/	Lic.No/Date:1710005218 31.01.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/78/2012-Ch.II dated 24.12.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product-C-1016 (Castor Oil Ethoxylate) (Yellow to light brownish clear liquid)	1 Kg	Ethylene Oxide (Colourless clear liquid)	0.497 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

15	**Case No.:1/27/83-ALC1/2013**	Party Name:SOOD RESINS & POLYMERS	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Approved**
	HQ File :01/83/050/00452/AM14/	RLA File :22/24/040/00072/AM13/	Lic.No/Date:2210013639 13.02.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their O.M.No.46011/122/2012-PC.II dated 27.12.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Alkyl Ketene Dimer Emulsion (Solid Content 16 ± 0.5%)	1 Kg	Alkyl Ketene Dimer wax	0.1539 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

16	**Case No.:4/7/83-ALC1/2013**	Party Name:GRAND ORGANICS PVT LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00105/AM14/	RLA File :17/24/040/00084/AM13/	Lic.No/Date:1710005230 14.02.2013	Defer Date:05.02.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued for hard copy. The case is re-listed for 5.2.2014

17	**Case No.:13/51/83-ALC1/2012**	Party Name:JJ PLASTALLOY PVT. LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00919/AM13/	RLA File :15/24/040/00010/AM13/	Lic.No/Date:1510018547 22.02.2013	Defer Date:05.02.2014

Decision :D/L dated 11.10.2013 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. Re-listed for 5.2.2014.

18	**Case No.:31/7/83-ALC1/2013**	Party Name:SAVITA POLYMERS LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00132/AM14/	RLA File :03/95/040/00799/AM13/	Lic.No/Date:0510727050 06.03.2013	Defer Date:05.02.2014

Decision : Comments awaited from Deptt. of C&PC(PC Div.). Re-listed for 5.2.2014.

19	**Case No.:1/51/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00907/AM13/	RLA File :17/24/040/00087/AM13/	Lic.No/Date:1710005248 08.03.2013	Defer Date:05.02.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued for hard copy. The case is re-listed for 5.2.2014

20	**Case No.:32/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00133/AM14/	RLA File :03/94/040/00918/AM13/	Lic.No/Date:0310728667 19.03.2013	Defer Date:05.02.2014

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 5.2.2014.

21	**Case No.:35/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00136/AM14/	RLA File :03/94/040/00928/AM13/	Lic.No/Date:0310728672 19.03.2013	Defer Date:05.02.2014

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 5.2.2014.

22	**Case No.:36/7/83-ALC1/2013**	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00137/AM14/	RLA File :03/94/040/00929/AM13/	Lic.No/Date:0310728668 19.03.2013	Defer Date:05.02.2014

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 5.2.2014.

23	**Case No.:10/7/83-ALC1/2013**	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Rejected**
	HQ File :01/83/050/00111/AM14/	RLA File :03/95/040/01028/AM13/	Lic.No/Date:0310729017 21.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 29/8/2013 issued by Deptt. of C&PC(PC Div) followed by reminder dated 29.10.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

24	**Case No.:16/7/83-ALC1/2013**	Party Name:NAWAL PRAKASH AVIKEM PVT.LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Rejected**
	HQ File :01/83/050/00117/AM14/	RLA File :03/95/040/00790/AM13/	Lic.No/Date:0310729019 21.03.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 29/8/2013 issued by Deptt. of C&PC(PC Div) followed by reminder dated 29.10.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

25	**Case No.:24/7/83-ALC1/2013**	Party Name:ARHAM PETROCHEM PVT LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00125/AM14/	RLA File :08/24/040/00458/AM13/	Lic.No/Date:0810119675 21.03.2013	Defer Date:05.02.2014

Decision : The Committee considered the case as per agenda and noted that reply from the firm from the firm has been received and sent to Deptt. of C&PC(PC Div.) on 26.12.2013. The case is re-listed for 5.2.2014.

26	**Case No.:25/7/83-ALC1/2013**	Party Name:ATUL LIMITED,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00126/AM14/	RLA File :08/24/040/00460/AM13/	Lic.No/Date:0810119674 21.03.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 22.1.2014.

27	**Case No.:26/7/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00127/AM14/	RLA File :17/24/040/00088/AM13/	Lic.No/Date:1710005269 21.03.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued for hard copy. The case is re-listed for 22.1.2014

28	**Case No.:33/7/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00134/AM14/	RLA File :03/94/040/01107/AM13/	Lic.No/Date:0310729102 21.03.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 22.1.2014.

29	**Case No.:27/7/83-ALC1/2013**	Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00128/AM14/	RLA File :03/95/040/00958/AM13/	Lic.No/Date:0310729642 26.03.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 18.9.2013. Reminder to be issued. The case is re-listed for 22.1.2014.

30	**Case No.:39/7/83-ALC1/2013**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Rejected**
	HQ File :01/83/050/00140/AM14/	RLA File :05/24/040/00464/AM13/	Lic.No/Date:0510350468 01.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given Central Excise Data vide E-mail dated 17/9/2013 followed by reminder dated 21.11.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

31	**Case No.:40/7/83-ALC1/2013**	Party Name:VIKAS GLOBALONE LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Rejected**
	HQ File :01/83/050/00141/AM14/	RLA File :05/24/040/00465/AM13/	Lic.No/Date:0510350475 01.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given Central Excise Data vide E-mail dated 17/9/2013 followed by reminder dated 21.11.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

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32	Case No.:13/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00114/AM14/	RLA File :03/94/040/00935/AM13/	Lic.No/Date:0510730096 02.04.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 22.1.2014.

33	Case No.:14/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00115/AM14/	RLA File :03/94/040/00919/AM13/	Lic.No/Date:0510730086 02.04.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 22.1.2014.

34	Case No.:15/7/83-ALC1/2013	Party Name:BILAG INDUSTRIES PVT. LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00116/AM14/	RLA File :03/94/040/00934/AM13/	Lic.No/Date:0510730093 02.04.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 22.1.2014.

35	Case No.:21/7/83-ALC1/2013	Party Name:RUBY MICA COMPANY LIMITED,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00122/AM14/	RLA File :02/24/040/00207/AM13/	Lic.No/Date:0210188255 02.04.2013	Defer Date:05.02.2014

Decision : Letter issued to firm/RLA for hard copy of application on 21.11.2013. Re-listed for 5.2.2014.

36	Case No.:47/7/83-ALC1/2013	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00148/AM14/	RLA File :34/24/040/00316/AM13/	Lic.No/Date:3410036586 05.04.2013	Defer Date:22.01.2014

Decision : Commenta awaited from Deptt. of C&PC(Chem. Div). Re-listed for 15.1.2014.

37	Case No.:20/7/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Approved
	HQ File :01/83/050/00131/AM14/	RLA File :17/24/040/00002/AM14/	Lic.No/Date:1710005281 08.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/69/2011-Ch.II dated 24.12.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
PMP-3-MCT (Methoxy PEG Cocoate) (Appearance: Light yellow to light brownish yellow clear liquid)	1 Kg	1. Ethylene Oxide (Colourless clear liquid) 2. Coconut Fatty Acid (Distilled Coconut Fatty Acid) (Yellow wish coloured liquid)	0.662 Kg 0.316 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

38	Case No.:48/7/83-ALC1/2013	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Rejected
	HQ File :01/83/050/00149/AM14/	RLA File :34/24/040/00003/AM14/	Lic.No/Date:3410036619 10.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given reply to D/L dated 29/8/2013 issued by Deptt. of C&PC(PC Div) followed by reminder dated 29.10.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

39	Case No.:9/7/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Approved
	HQ File :01/83/050/00110/AM14/	RLA File :17/24/040/00013/AM14/	Lic.No/Date:1710005308 02.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/78/2012-Ch.II dated 24.12.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Product 1206 (Fatty Alcohol Ethoxylated) (Appearance: White solid)	1 Kg	1. Ethylene Oxide (Colourless clear liquid) 2. Ceto Stearyl Alcohol (Off White Flakes)	0.500 Kg 0.500 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

40	Case No.:11/17/83-ALC1/2013	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00184/AM14/	RLA File :08/24/040/00049/AM14/	Lic.No/Date:0810121064 14.05.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 18.9.2013. Reminder issued on 16.12.2013. The case is re-listed for 22.1.2014.

41	Case No.:12/17/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Rejected
	HQ File :01/83/050/00185/AM14/	RLA File :08/24/040/00039/AM14/	Lic.No/Date:0810121119 15.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given Central Excise Data vide E-mail dated 18/9/2013 followed by reminder dated 29.10.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

42	Case No.:47/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00220/AM14/	RLA File :08/24/040/00048/AM14/	Lic.No/Date:0810121118 15.05.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). Re-listed for 22.1.2014.

43	Case No.:75/17/83-ALC1/2013	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00248/AM14/	RLA File :03/95/040/00121/AM14/	Lic.No/Date:0310734628 16.05.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda. The Committee noted that D/L to firm is being issued by DIPP. . The case is re-listed for 22.1.2014.

44	Case No.:92/17/83-ALC1/2013	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00265/AM14/	RLA File :03/94/040/00097/AM14/	Lic.No/Date:0510734662 16.05.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 22.1.2014.

45	Case No.:39/17/83-ALC1/2013	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Approved
	HQ File :01/83/050/00212/AM14/	RLA File :31/83/040/00022/AM14/	Lic.No/Date:3110058394 17.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/223/2013-TSW dated 31.12.2013, Committee decided to approve the case as under :-

Export Item

S.No.	Description of item	Quantity
1.	Stitch Bonded Glass Fibre Fabrics	1.000 Kg

Import Item

S.No.	Description of item	Quantity
1.	E-Glass PPG 2002 600 TEX	1.0364 Kg/Kg content in export
2.	Polyester Textured Yarn PES 01 00076 P-Text 76 DTEX Walker (76 Dtex)	1.05 Kg/kg content in export
3.	Continuous Roving NTY 2002 7300 (68 TEX) Tray	1.0364 Kg/Kg content in export

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

46	Case No.:40/17/83-ALC1/2013	Party Name:SAERTEX INDIA PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Approved
	HQ File :01/83/050/00213/AM14/	RLA File :31/83/040/00021/AM14/	Lic.No/Date:3110058393 17.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.7/223/2013-TSW dated 31.12.2013, Committee decided to approve the case as under :-

Export Item

S.No.	Description of item	Quantity
1.	Stitch Bonded Glass Fibre Fabrics	1.000 Kg

Import Item

S.No.	Description of item	Quantity
1.	E-Glass PPG 2002 2400 TEX	1.0364 Kg/Kg content in export
2.	Polyester Yarn 5000 DTEX 110/36 R SD RM Soft IMG (110 dtex)	1.05 Kg/kg content in export
3.	Continuous Roving NTY 2002 7300 (68 TEX) Tray	1.0364 Kg/Kg content in export
4.	Continuous Roving NTY 2002 2500 Tray	1.0364 Kg/Kg content in export

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

47	Case No.:45/17/83-ALC1/2013	Party Name:ASIATIC INDUSTRIES	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00218/AM14/	RLA File :08/24/040/00062/AM14/	Lic.No/Date:0810121195 17.05.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 22.1.2014.

48	Case No.:23/17/83-ALC1/2013	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00196/AM14/	RLA File :08/24/040/00065/AM14/	Lic.No/Date:0810121258 20.05.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 22.1.2014.

49	Case No.:85/17/83-ALC1/2013	Party Name:OMNI IMPEX PRIVATE LIMITED,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Approved
	HQ File :01/83/050/00258/AM14/	RLA File :03/95/040/00137/AM14/	Lic.No/Date:0310734953 20.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/43/2013-Ch.II dated 1.1.2014 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Dynal FNX 145 (Tri Decyl Alcohol 5 Moles Ethoxylates)	1 Kg	1. Ethylene Oxide (EO) 2. Tri Decyl Alcohol (TDA)	0.530 Kg 0.480 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

50	Case No.:95/17/83-ALC1/2013	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00268/AM14/	RLA File :03/94/040/00124/AM14/	Lic.No/Date:0510735095 21.05.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 22.1.2014.

51	Case No.:14/17/83-ALC1/2013	Party Name:PETROGEL(I)P LTD	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Approved
	HQ File :01/83/050/00187/AM14/	RLA File :04/24/040/00024/AM14/	Lic.No/Date:0410146432 22.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of DC(MSME) vide their U.O.No.23(9)/2013-Chem dated 2.12.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Microcrystalline Wax	1 Kg	1. Slack Wax grade BSSW 2. Fully refined Paraffin Wax	0.60 Kg 0.40 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

52	Case No.:24/17/83-ALC1/2013	Party Name:MCFILLS ENTERPRISES P LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00197/AM14/	RLA File :08/24/040/00060/AM14/	Lic.No/Date:0810121307 22.05.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 22.1.2014.

53	Case No.:34/17/83-ALC1/2013	Party Name:MCFILLS ENTERPRISES P LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00207/AM14/	RLA File :08/24/040/00077/AM14/	Lic.No/Date:0810121306 22.05.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 22.1.2014.

54	Case No.:48/17/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00221/AM14/	RLA File :05/23/040/00046/AM14/	Lic.No/Date:0510354795 22.05.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda and deferred the case. Re-listed for 22.1.2014

55	Case No.:94/17/83-ALC1/2013	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00267/AM14/	RLA File :03/94/040/00018/AM14/	Lic.No/Date:0510735294 22.05.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data. E-mail issued on 21.11.2013. Reminder to be issued. Re-listed for 22.1.2014

56	Case No.:100/17/83-ALC1/2013	Party Name:OMNI IMPEX PRIVATE LIMITED,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Approved
	HQ File :01/83/050/00273/AM14/	RLA File :03/95/040/00138/AM14/	Lic.No/Date:0310735258 22.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/43/2013-Ch.II dated 17.12.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
DYNAL FNX 1210 (Lauryl Alcohol 10 Moles Ethoxylates)	1 Kg	1. Ethylene Oxide (EO) 2. Lauryl Alcohol (LA)	0.685 Kg 0.300 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

57	Case No.:27/17/83-ALC1/2013	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00200/AM14/	RLA File :08/24/040/00074/AM14/	Lic.No/Date:0810121378 24.05.2013	Defer Date:22.01.2014

Decision : Comments awaited from Deptt. of C&PC(Chem Div.). Re-listed for 22.1.2014.

58	Case No.:26/17/83-ALC1/2013	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00199/AM14/	RLA File :05/23/040/00064/AM14/	Lic.No/Date:0510355507 29.05.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda and deferred the case. Re-listed for 22.1.2014

59	Case No.:31/17/83-ALC1/2013	Party Name:FIRE SAFETY DEVICES PVT. LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00204/AM14/	RLA File :05/23/040/00074/AM14/	Lic.No/Date:0510355906 31.05.2013	Defer Date:22.01.2014

Decision :D/L dated 26.11.2013 issued by DIPP. Reminder to be issued. The case is re-listed for 22.1.2014.

60	Case No.:99/17/83-ALC1/2013	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00272/AM14/	RLA File :03/94/040/00163/AM14/	Lic.No/Date:0510736375 03.06.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 22.1.2014.

61	Case No.:58/17/83-ALC1/2013	Party Name:BIC AUTO PVT LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00231/AM14/	RLA File :05/23/040/00073/AM14/	Lic.No/Date:0510356373 06.06.2013	Defer Date:22.01.2014

Decision :D/L dated 2.9.2013 issued by DIPP. Reminder issued on 21.11.2013 by this office. The case is re-listed for 22.1.2014.

62	Case No.:60/17/83-ALC1/2013	Party Name:J K PARAS POLYCOATS LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Approved
	HQ File :01/83/050/00233/AM14/	RLA File :05/23/040/00048/AM14/	Lic.No/Date:0510356380 06.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their O.M.No.46011/73/2013-PC.II dated 27.11.2013 the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Calcium Carbonate Calpet (Containing 75% Calcium Carbonate, 22%±1% LLDPE and 3±1% Polyisobutylene)	1 Kg	1. Calcium Carbonate 2. LLDPE Granules 3. Additive Polyisobutylene	0.7725 Kg 0.2266 Kg 0.0309 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

63	Case No.:65/17/83-ALC1/2013	Party Name:MATANGI INDUSTRIES	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Rejected
	HQ File :01/83/050/00238/AM14/	RLA File :08/24/040/00328/AM13/	Lic.No/Date:0810121747 06.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given Central Excise Data vide E-mail dated 18/9/2013 followed by reminder dated 21.11.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

64	Case No.:62/17/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Rejected
	HQ File :01/83/050/00235/AM14/	RLA File :08/24/040/00067/AM14/	Lic.No/Date:0810121916 13.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given Central Excise Data vide E-mail dated 18/9/2013 followed by reminder dated 21.11.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

65	Case No.:63/17/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Rejected
	HQ File :01/83/050/00236/AM14/	RLA File :08/24/040/00068/AM14/	Lic.No/Date:0810121917 13.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given Central Excise Data vide E-mail dated 18/9/2013 followed by reminder dated 21.11.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

66	Case No.:64/17/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Rejected
	HQ File :01/83/050/00237/AM14/	RLA File :08/24/040/00101/AM14/	Lic.No/Date:0810121915 13.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case as the firm has not given Central Excise Data vide E-mail dated 18/9/2013 followed by reminder dated 22.11.2013 issued by this office.

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

67	Case No.:2/13/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00164/AM14/	RLA File :03/95/040/00181/AM14/	Lic.No/Date:0310737723 14.06.2013	Defer Date:05.02.2014

Decision : The Committee considered the case as per agenda. The firm e-mail dated 11.12.2013 has requested to allow some time to give Central Excise Data. The Committee decided to defer consideration of the case for four weeks. Re-listed for 5.2.2014.

68	Case No.:98/17/83-ALC1/2013	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:39/83-ALC1/2013 25.12.2013	Status:Case Deferred
	HQ File :01/83/050/00271/AM14/	RLA File :03/94/040/00180/AM14/	Lic.No/Date:0510738051 18.06.2013	Defer Date:22.01.2014

Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and is being sent to Deptt. of C&PC(Chem Div.). The case is re-listed for 22.1.2014.

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69	**Case No.:101/17/83-ALC1/2013**	Party Name:STAHL INDIA PVT LTD	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00274/AM14/	RLA File :04/24/040/00029/AM14/	Lic.No/Date:0410147325 20.06.2013	Defer Date:22.01.2014
	Decision :D/L dated 3.9.2013 issued by Deptt. of C&PC(PC.Div). Reminder to be issued. Re-listed for 22.1.2014.			
70	**Case No.:61/17/83-ALC1/2013**	Party Name:ADVANCE HOME AND PERSONAL CARE LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00234/AM14/	RLA File :05/23/040/00003/AM14/	Lic.No/Date:0510357858 21.06.2013	Defer Date:22.01.2014
	Decision :D/L dated 29.10.2013 issued by DIPP. Reminder to be issued. The case is re-listed for 22.1.2014.			
71	**Case No.:70/17/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00243/AM14/	RLA File :05/23/040/00097/AM14/	Lic.No/Date:0510357867 21.06.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and deferred the case. Re-listed for 22.1.2014			
72	**Case No.:1/15/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00170/AM14/	RLA File :17/24/040/00039/AM14/	Lic.No/Date:1710005397 26.06.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued. The case is re-listed for 22.1.2014			
73	**Case No.:58/26/83-ALC1/2013**	Party Name:BANKIM PLAST PVT LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00381/AM14/	RLA File :03/94/040/00280/AM14/	Lic.No/Date:0510740372 04.07.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 27.11.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 22.1.2014.			
74	**Case No.:2/19/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00281/AM14/	RLA File :03/95/040/00198/AM14/	Lic.No/Date:0510741056 10.07.2013	Defer Date:22.01.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 22.1.2014.			
75	**Case No.:27/26/83-ALC1/2013**	Party Name:KIM CHEMICALS LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00350/AM14/	RLA File :03/94/040/00303/AM14/	Lic.No/Date:0510741761 17.07.2013	Defer Date:22.01.2014
	Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 22.1.2014.			
76	**Case No.:1/19/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00280/AM14/	RLA File :17/24/040/00061/AM14/	Lic.No/Date:1710005463 30.07.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued. The case is re-listed for 22.1.2014			
77	**Case No.:4/19/83-ALC1/2013**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00283/AM14/	RLA File :09/24/040/00199/AM14/	Lic.No/Date:0910056980 01.08.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail to be issued. The case is re-listed for 22.1.2014.			
78	**Case No.:67/26/83-ALC1/2013**	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00390/AM14/	RLA File :02/24/040/00057/AM14/	Lic.No/Date:0210192629 02.08.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail to be issued. The case is re-listed for 22.1.2014.			
79	**Case No.:111/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00434/AM14/	RLA File :08/24/040/00196/AM14/	Lic.No/Date:0810123502 05.08.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise from the firm. E-mail issued on 21.11.2013. Reminder issued on 16.12.2013. The case is re-listed for 22.1.2014.			
80	**Case No.:1/23/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00320/AM14/	RLA File :17/24/040/00066/AM14/	Lic.No/Date:1710005488 22.08.2013	Defer Date:05.02.2014
	Decision : Comments awaited from Deptt. of C&PC(Chem Div). Re-listed for 5.2.2014.			
81	**Case No.:4/35/83-ALC1/2013**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00613/AM14/	RLA File :03/95/040/00395/AM14/	Lic.No/Date:0510747475 29.08.2013	Defer Date:22.01.2014
	Decision : Comments awaited from DIPP. Re-listed for 22.1.2014.			
82	**Case No.:4/39/83-ALC1/2013**	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00639/AM14/	RLA File :03/94/040/00556/AM14/	Lic.No/Date:0510751344 26.09.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 22.1.2014			
83	**Case No.:3/39/83-ALC1/2013**	Party Name:DORF-KETAL CHEMICALS INDIA PVT LTD.	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Approved**
	HQ File :01/83/050/00638/AM14/	RLA File :03/94/040/00561/AM14/	Lic.No/Date:0510755706 28.10.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/176/2011-Ch.II dated 24.12.2013 the Committee decided to approve the case as under :-			

Export Item	Qty.	Import Item	Qty.
Antifoulant, Trade Name: SR. 1347 / YS SR 1347	1 Kg	1. Polyisobutylene (MW 900-1000) / Polybutene / Polybutylene/ INdopol H100/300	0.434 Kg
		2. Phosphorous Pentasulphide / P2S5	0.0717 Kg
		3. Aromatic Solvent / Solvent C10 / Kocosol 150 / HAR / Heavy Aromatic Solgad 150 / MC-10A / Garasol-150 / C-9/Remax-1	0.500 Kg
		4. Pentaerythriotol (95% - 98%)	0.040 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

84	**Case No.:1/35/83-ALC1/2013**	Party Name:SERVO PACKAGING LTD.,	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00610/AM14/	RLA File :25/24/040/00006/AM14/	Lic.No/Date:2510004201 31.10.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 29.11.2013. The case is re-listed for 22.1.2014.			
85	**Case No.:2/35/83-ALC1/2013**	Party Name:BASIC WATER NEEDS INDIA PRIVATE LIMITED	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00611/AM14/	RLA File :25/24/040/00007/AM14/	Lic.No/Date:2510004202 31.10.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 29.11.2013. The case is re-listed for 22.1.2014.			
86	**Case No.:3/35/83-ALC1/2013**	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00612/AM14/	RLA File :04/24/040/00172/AM14/	Lic.No/Date:0410151916 14.11.2013	Defer Date:22.01.2014
	Decision :D/L dated 26.11.2013 issued by DIPP. Reminder to be issued. The case is re-listed for 22.1.2014.			
87	**Case No.:1/39/83-ALC1/2013**	Party Name:ACCUMETRIC SILICONES PVT LTD	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00636/AM14/	RLA File :04/24/040/00160/AM14/	Lic.No/Date:0410152274 27.11.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and decided to refer the case to Deptt of C&PC(PC Div) for comments. The case is re-listed for 15.1.2014.			
88	**Case No.:2/39/83-ALC1/2013**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:39/83-ALC1/2013 25.12.2013	**Status:Case Deferred**
	HQ File :01/83/050/00637/AM14/	RLA File :31/83/040/00001/AM14/	Lic.No/Date:3110061566 16.12.2013	Defer Date:22.01.2014
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 22.1.2014			

Date:10.01.2014
Place:New Delhi

Daya Shankar
Dy. Director General of Foreign Trade

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